

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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**Subject:** Compassionate appointment of Ms. Seema Devi Wd/o Late Shri Vinod Kumar, Ex-ordely R/o Karwanda, Bhalwal District Jammu for her appointment as Orderly on compassionate grounds in terms of SRO-43.

**ORDER**

No. 1185

Dated: 13-12-2017

In terms of Jammu and Kashmir (Compassionate Appointment) Rules, 1994 (SRO-43 of 1994), Ms. Seema Devi Wd/o Late Shri Vinod Kumar, Ex-orderly, R/o Karwanda, Bhalwal, District Jammu is temporarily appointed as Orderly in the Pay Band of Rs. 4440-7400 plus Grade Pay of Rs. 1300/- and is posted as such in District Cadre, Jammu against the available vacancy.

**Note:**

- i) The appointee is directed to join her place of posting within a period of 21 days from the date of issuance of this order;
- ii) Principal District & Sessions Judge, Jammu shall get all the testimonials of the appointee verified from the concerned authorities before drawl of her salary.

**By Order.**

*Sdf*  
**(Jawad Ahmad)**  
Principal Secretary to  
Hon'ble the Chief Justice

No. 2270-75/PSy-465 Dated: 13-12-2017

**Copy to the:-**

- 1 Registrar General, High Court of J&K, Jammu.
- 2 Registrar Vigilance, High Court of J&K, Jammu.  
.....for information.
- 3 Pr. District & Sessions Judge, Jammu for information and necessary action.
- 4 Chief Accounts Officer, High Court of J&K Main wing, Jammu for information.
- 5 Ms. \_\_\_\_\_

for compliance.

✓ 6 I/C NIC for uploading in High Court Website.

*G.M. Parray*  
**(G.M. Parray)**  
13/12/2017

**Joint Registrar.**

*[Signatures]*  
13/12  
13/12/17  
13/12/17